

CASES FILED PENDING AND DISPOSED UNDER SECTION 94 & 95 OF IBC
(From 01.12.2019 to 30.09.2024)

| Section of IBC, 2016 | No. of Cases Numbered | No. of Cases Pending | No. of Cases Disposed of | % of Disposal [(4)/(2)*100] |
|---------------------------------|----------------------------------|---------------------------------|-------------------------------------|--|
| 1 | 2 | 3 | 4 | 5 |
| Sec 94 & 95 | 5,900 | 3,932 | 1,968 | 33.36% |

Note:-

- 1. As on date the total sanctioned strength of Members including President is 63 out of which only 44 Members including President are in position (as on 31.10.2024).**
- 2. All efforts have been made to provide the correct information. Any inadvertent error cannot be ruled out. Hence, the data is subject to modification.**
- 3. Further reconciliation is under progress due to minor discrepancies.**

Sd/-
Deputy Registrar

Sd/-
Joint Registrar

Sd/-
Registrar